

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3494  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2019**

**BUFFER STOCK WITH FCI**

**3494. SHRI SUBBARAYAN K.:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether it is a fact that the foodgrain stocks with the FCI has reached unmanageable levels which is more than double the required buffer stock as on October 1, 2019; and
- (b) if so, the details thereof and the manner in which the Government is proposed to solve the problem?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI DANVE RAOSAHEB DADARAO)**

(a): Total storage capacity of foodgrain, Stock position and Foodgrain stocking Norms in central pool as on 1st day of October is given below:

(Fig. in Lakh MT)

As on	Total Storage capacity @	Stock Position (Including unmilled paddy in terms of rice)	Foodgrain Stocking Norms
1 <sup>st</sup> October, 2019	857.58	669.49	307.70

@including intermediate storage capacity being used by State government.

(b): In order to liquidate the excess stock of foodgrains in the Central Pool, Government of India avails the available options of disposal of the excess stock of foodgrains through Open Market Sale Scheme (OMSS) and Export on Government-to-Government basis, as export from public stockholding is not compliant to WTO norms." Stock of wheat and rice are sold to bulk consumer/traders/ State Government from the central Pool at pre-determined prices in the open market from time to time through e-tender to enhance the supply especially during the lean season and in the deficit regions and thereby to moderate the open market prices. 100 lakh metric tons of wheat and 50 lakh metric tons of rice has been set as target for sale under OMSS(D) during 2019-20. Government requested all States/UTs to indicate their additional annual requirement of foodgrains, in addition of present allocation being made under NFSA and Other Welfare Schemes. Government also allocates additional foodgrains to states/UTs for meeting their additional requirements like festival, drought, natural calamity etc. as per requirement of state governments.